

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB: HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD – e-Courts - Nomination of Senior Master Trainers (Evaluators) to evaluate the New Master Trainers of other States i.e., Uttarakhand, Orissa, Jharkhand and Bihar through Video Conference scheduled from 17.09.2024 to 20.09.2024 from 3:30 P.M. onwards – ORDERS – ISSUED.**

**READ:** High Court's letter Roc.No.616/2022-CPS, dated 11.09.2024 from the Registrar (IT) – cum – Central Project Coordinator.

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**ORDER ROC.NO.3729/2024-B.SPL., DATED: (2.09.2024)**

The following Senior Master Trainers (Evaluators), mentioned in Column No.2, are nominated to evaluate the New Master Trainers of other States (i.e., Uttarakhand, Orissa, Jharkhand and Bihar) mentioned in Column No.4, through Video Conference from 3:30 P.M. onwards on the dates shown hereunder at Column No.3:

S.No.	Name & Designation of the Judicial Officer (Evaluator)	Date of Interview	State	No. of officers to be interviewed
(1)	(2)	(3)	(4)	(5)
1.	Sri D.Ramakanth I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.	17.09.2024	Jharkhand	09
		18.09.2024	Orissa	08
		19.09.2024	Bihar	09
2.	Sri G.Venu V Additional District and Sessions Judge, Miryalaguda , Nalgonda District.	17.09.2024	Jharkhand	09
		18.09.2024	Orissa	08
		19.09.2024	Bihar	09
3.	Dr. M.Radha Krishna Chahavan Prl. Senior Civil Judge-cum- Prl. Asst. Sessions Judge, Sangareddy.	17.09.2024	Uttarakhand	09
		19.09.2024	Jharkhand	08
		20.09.2024	Bihar	10
4.	Smt. G.Radhika Senior Civil Judge-cum-Asst. Sessions Judge, Nirmal.	17.09.2024	Uttarakhand	09
		19.09.2024	Jharkhand	08
		20.09.2024	Bihar	10
5.	Sri G.Praveen Kumar Registrar (IT) -cum- Central Project Coordinator), High Court for the State of Telangana at Hyderabad.	17.09.2024	Uttarakhand	09
		19.09.2024	Jharkhand	08
		20.09.2024	Bihar	10
6.	Sri Ch.Jithender Senior Civil Judge – cum – Assistant Sessions Judge, Medak	17.09.2024	Jharkhand	09
		18.09.2024	Orissa	08
		19.09.2024	Bihar	09

In view of nomination of the above said officers mentioned in Column No.2, the concerned Principal District & Sessions Judge / Unit Head, is hereby directed to make necessary in-charge arrangements to the nominated officers during the above said period of Video Conference and intimate the same to the High Court for information.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid to attend the said video conference.
  2. The link to attend the video conference will be issued in due course by the Registrar (IT) –cum- Central Project Coordinator, High Court for the State of Telangana.

  
**REGISTRAR GENERAL**  
**FAC.REGISTRAR (VIGILANCE)**

To

1. The officers and In-charge officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad.
5. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
  - 1) Nirmal
  - 2) Sangareddy
  - 3) Medak
  - 4) Nalgonda
6. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-Budget Section
  - j) Establishment Section

High Court for the State of Telangana at Hyderabad.

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